

**IN THE NATIONAL COMPANY LAW TRIBUNAL
COURT NO. IV, NEW DELHI**

**Item No. 109
(IB)-2406(ND)2019**

Under Section: 9 of IBC.

In the matter of:

Mrs. Dinit Mehta

....**Applicant**

Vs.

Bliss Inns Pvt. Ltd.

....**Respondent**

Order delivered on 28.02.2020

CORAM

**DR. DEEPTI MUKESH,
HON'BLE MEMBER (J)**

**SHRI HEMANT KUMAR SARANGI,
HON'BLE MEMBER (T)**

For the Applicant :

ORDER

Due to holding of Special Bench and paucity of time, matter
adjourned to 22.04.2020.

**Sd/-
(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)**
MUKESH

**Sd/-
(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)**